

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 307**  
**(IB)-2581(ND)2019**  
**New IA-1726/2024**

**IN THE MATTER OF:**

**M/s. Jakson Engineers Limited** ... **Applicant**

**Versus**

**M/s. UM Green Lighting Pvt. Ltd.** ... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 24.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** :

**For the RP** : Adv. Pratiksha Bansal, Adv. Rajiv Bhatnagar

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA-1726/2024: For the reasons stated therein, the IA is allowed and the Progress Report is kept on record, subject to all just exceptions.**

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**